

Funds under MPF scheme

2609. SHRI BHASKAR RAO NEKKANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has conducted a performance evaluation study of the Modernisation of State Police Forces (MPF) scheme;

(b) the amount of funds sanctioned under the scheme to each State over the last five years and the amount of funds released; and

(c) the reasons for non-release of funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) The Government of India conducts performance evaluation studies from time to time. An evaluation study of the scheme is presently being conducted by Niti Aayog.

(b) The amount of funds sanctioned under the scheme and the amount of funds released to each State over the last five years are given in Statement (*See* below).

(c) For release of funds in the current financial year, State Governments have to furnish Utilisation Certificates (UCs). However, on account of failure of the State Government in furnishing UCs timely, funds could not be released to the State Government concerned.

Statement

State-wise details of funds allocated and released under the sub-scheme of 'Assistance to States for Modernisation of Police'

Sl. No.	State	2014-15		2015-16		2016-17		2017-18		2018-19	
		Allocation	Released								
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	59.65	54.17	22.68	32.56	22.68	41.1	29.87	31.62	26.48	50.8086
2.	Arunachal Pradesh	9.61	9.69	3.64	3.05	3.64	2.69	4.79	3.42	4.25	1.034
3.	Assam	64.70	43.29	24.47+	3.29+	24.47	4.68	32.23	5.48	28.57	5.6722
				59.30 *	59.30 *						
4.	Bihar	67.70	49.08	25.62	26.57	25.62	19.15	33.73	5.73	29.90	13.1778
5.	Chhattisgarh	23.82	37.36	9.01	14.24	9.01	1.73	11.87	2.02	10.52	8.5634
6.	Goa	2.51	1.86	0.95	0.13	0.95	0.18	1.25	0.21	1.11	0.21
7.	Gujarat	62.69	72.65	23.72	23.75	23.72	43.22	31.24	33.05	27.69	52.623
8.	Haryana	28.13	28.25	10.64	14.74	10.64	19.29	14.01	14.04	12.43	12.947
9.	Himachal Pradesh	8.59	5.75	3.25	0.44	4.88	5.58	4.28	4.09	3.79	3.3516
10.	Jammu and Kashmir	97.79	105.17	37.00	35.88	37.00	34.54	48.73	48.00	43.19	32.685

11.	Jharkhand	22.56	34.52	8.54	22.44	8.54	1.64	11.24	1.91	9.97	9.9142
12.	Karnataka	94.03	103.65	35.58	39.45	35.58	72.04	46.85	17.12	41.53	11.39
13.	Kerala	39.50	42	14.94	2.01	14.94	11.09	19.68	16.12	17.44	17.784
14.	Madhya Pradesh	66.45	58.18	25.14	26.8	25.14	21.86	33.11	30.47	29.34	37.968
15.	Maharashtra	115.47	76.65	43.69	50.88	43.69	12.8	57.54	9.78	51.00	9.579
16.	Manipur	23.40	28.45	8.85	7.79	8.85	8.37	11.66	1.98	10.34	5.994
17.	Meghalaya	9.20	6.98	3.48+	0.47+		0.67	4.58	2.60	4.07	3.6628
				7.81 *	7.81 *	3.48					
18.	Mizoram	11.71	19.03	4.43	5.41	4.43	8.12	5.83	6.66	5.16	8.377
19.	Nagaland	26.33	31.39	9.96	13.78	9.96	18.05	13.12	13.39	11.63	18.876
20.	Odisha	38.24	42.92	14.47	19.46	14.47	26.22	19.05	19.87	16.89	35.099
21.	Punjab	40.25	38.13	15.23	20.67	15.23	27.6	20.05	20.07	17.77	36.515
22.	Rajasthan	76.61	102.5	28.99	34.18	28.99	34.54	38.17	40.38	33.83	62.592
23.	Sikkim	4.34	3.57	1.64	0.22	1.64	1.96	2.17	2.39	1.92	0.362
24.	Tamil Nadu	85.38	85.74	32.31	63.9	32.31	89.24	42.54	15.54	37.70	68.868
25.	Tripura	19.22	22.69	7.28	7.00	7.28	1.4	9.58	1.63	8.49	7.078
26.	Telangana	42.86	68.13	16.22	16.32	16.22	29.4	21.35	22.60	18.93	64.168
27.	Uttar Pradesh	154.87	169.23	58.59	69.99	58.59	35.8	77.16	28.20	68.39	118.671

1	2	3	4	5	6	7	8	9	10	11	12
28.	Uttarakhand	8.25	8.81	3.12	3.74	4.68	8.53	4.11	4.35	3.64	13.601
29.	West Bengal	70.84	47.4	26.80	35.52	26.80	12.31	35.3	48.94	31.28	46.9332
	TOTAL	1375.00	1397.24	520.25+	661.79	523.43	593.80	685.09	451.66	607.25	758.5048
				67.11*							
	Contingency Reserve ^	75.00		29.75		29.75		38.45		38.45	
	Mega City ^ Policing	50.00		45.00		41.82		45.00		45.00	
	PMU + Misc. exp.				0.32		0.22	0.45	0.09	1.40	1.2416
	10% for Police Reform^									76.90	
	Separate Project**										9.08
	G/TOTAL	1500.00	1397.24	662.11	662.11	595.00	594.02	769.00	451.75	769.00	768.8264
			(RE 1397.50)					(RE 452.10)			

• ₹ 67.11 crore released to Assam and Meghalaya for South Asian Games.

** Greyhounds Training Centre in Andhra Pradesh.

^ Release of these funds are shown against relevant States.

Note: The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied *vis-à-vis* allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.